302

Allotment of land for different public purposes in Delhi

1240, SHRI MAULANA ASAD MA-DANI: Will the Minister of URBAN DE-VELOPMENT be pleased to state.

- (a) the details of requests received by Land and Development office and Delhi Development Authority from Directorate of Education of Delhi Administration. Mother Dairy, CGHS and DTC authorities for allotment of land for different public purposes during 1987, 1988 and 1989;
- (b) the details of those cases out of the above in which land has been allotted far alongwith the dates of allotment:
- (c) the time taken in allotment of land in each case alongwith the reasons therefor:
- (d) by when the land is likely to he allotted in the remaining cases; and
- (e) the steps being taken to simplify the procedure of allotment of land public purposes in Delhi?

THE MINISTER OF URBAN DEVE-RAM LOPMENT (SHRI DAULAT SARAN): (a) to (e) The information is being collected and will be laid on Table of the Sabha.

Introduction of new trains in A.P.

1241. SHRI MENTAY PADMANA-BHAM: Will the Minister of RAILWAYS be pleased to state:

- (a) whether any new trains would introduced in Andhra Pradesh in 1991;
 - (b) if so, the details thereof:
- (c) what are the steps being taken to South reduce illegal chain-pulling Central Railway:
- (d) whether the Railways have sought assistance in this State Government's matter: and
- (e) whether any special drive has been planned in South Central Railway against illegal chain-pulling and ticketless travel?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): (a) Yes, Sir.

- (b) Tirupati-Secunderabad Express νία Bangalore-Tirupati Inter-city Nadikude. Express, Puri-Tirupati Weekly Express and Visakhapatnam-New Delhi Bi-weekly Express have been proposed to be introduced
- (c) Surprise checks and special drives are conducted by the commercial staff in association with the RPF/GRP Personnel Alarm chain apparatus also blanked off on selected trains on which alarm chain pulling was rampant.
- (d) Assistance of State Governments is taken in this matter on a regular basis.
- (e) Special drives against illegal chainpulling and ticketless travel are organised from time to time.

Import of urea

- 1242 SHRI HARVENDRA SINGH HANSPAL: Will the Minister of AGRI-CULTURE be pleased to state.
- (a) whether Government propose import one million tonnes of urea during the ensuing Kharif season;
- (b) if so, the country from which urea would be imported;
- (c) whether Government owned fertilizer industry has failed to meet the requirement of urea: and
- (d) if so, what would be the impact of importing urea on fertilizer industry?

THE MINISTER OF STATE IN THE **AGRICULTURE** OF DEPARTMENT AND COOPERATION IN THE MINIS-TRY OF AGRICULTURE (SHRI JAY-ANTILAL VIRCHANDBHAI SHAH): (a) to (d) No, sir,